

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 2405
TO BE ANSWERED ON THE 13/03/2026

SUBMISSION OF FINAL REPORT BY COMMITTEE ON MSP

2405. SHRI RAMJI LAL SUMAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether the Committee constituted on 12th July 2022 to ensure Minimum Support Price (MSP) for farmers' produce consisted mostly of bureaucrats who were responsible for taking decisions regarding farmers' issues and determining the framework;
- (b) the details and decisions of the meetings of the Committee and sub-Committees, date-wise;
- (c) whether the said Committee is functioning in an extremely sluggish manner, which is detrimental to the interest of the farmers and they are still not receiving MSP for their produce; and
- (d) whether Government would consider fixing a timeline for submission of the final report of the said Committee?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI BHAGIRATH CHOUDHARY)

(a) to (d): The Government constituted a Committee in July, 2022 consisting of representatives of farmers including National Award-Winning Farmer, representative of Farmers' Cooperative/Group, representative of Central Government & adequate representation of State Governments, eminent Agriculture Economists & Scientists, etc. with the mandate to make Minimum Support Price (MSP) more effective and transparent; to promote natural farming; to change crop pattern keeping in mind the changing needs of the country. Since its inception, the committee has been holding regular meetings to deliberate on these key issues and develop actionable recommendations. As on date, 6 main-committee meetings and 40 sub-committee meetings have been held till date.
